

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.17 of 2013 (SZ)

W.P.No.29432 of 2012, (Madras High Court)

Applicant(s)

M/s. Balasubramaniam Charcoal Unit,
Veeranampalayam Village, Tiruppur

Vs

The District Environmental Engineer,
Perundurai, Erode and Veeranampalayam
Panchayat, Kangeyam,
Tiruppur Dist. And others

Respondent(s)

Legal Practitioners for Applicant(s)

M/s. N.S. Siva Kumar
Shri.J. Ramkumar

Legal Practitioners for Respondents

Smt. H. Yasmeen Ali for R-1
Mr. Naveen Kumar Moorthy for R-2

Application No. 24 of 2013 (SZ)

Applicant(s)

M/s. Ozone Care Public Welfare
Association rep. By its authorised
Person Mr.P.Shatishkumar
Tiruppur District

Vs

The Chairman, Tamil Nadu
Pollution Control Board and others

Respondent(s)

Legal Practitioners for Applicant(s)

M/s. C. Prakasam

Legal Practitioners for Respondents

Smt.Yasmeen Ali for R-1 and R-2
M/s.Manohar and L.G.Sahadevan for R-5
Smt.Madhumati, Ilango
and Shankar for R3, R4, R5 & R8
Mr. K. Murugan for R-7
M/s.A.Madhumathi &
C.P.Palanichamy for R9

Application No. 285 of 2013 (SZ) (THC)

W.P. No.23784 of 2012, Madras High Court

Applicant(s)

M/s. Gee Carbons, Kangeyam Taluk,
Tiruppur Dist

Respondent(s)

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Perundurai Erode District and others

Legal Practitioners for Applicant(s)

M/s. A. Madhumathi and
M. Mohammed Muzammil

Legal practitioners for respondent(s)

Mrs. H.Yasmeen Ali for R-1
Mr.Naveen Kumar Murthy for R-2

**Application No. 286 of 2013 (SZ) (THC)
W.P. No.28817 of 2012, Madras High Court**

Applicant(s)

M/s. United Carbons,
Pothiapalayam Panchayat
Kangeyam Taluk, Tiruppur District

Respondent(s)

The District Environmental
Engineer, Tamil Nadu Pollution Control
Board, Perundurai
Erode District and others

Legal Practitioners for Applicant(s)

M/s.V.Manoharan &
L.G.Sahadevan

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R-1
Mr.M.K.Subramanian
& P.Velmani for R3

**Application No. 287 of 2013 (SZ) (THC)
W.P. No.28818 of 2012, Madras High Court**

Applicant(s)

M/s. Gee Carbons,
Veeranampalayam Village Panchayat
Kangeyam Taluk, Tiruppur District

Respondent(s)

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Perundurai, Erode District and others

Legal Practitioners for Applicant(s)

M/s. A. Madhumathi and
M. Mohammed Muzammil

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R-1
Mr.M.K.Subramanian
& P.Velmani for R3
Sri.Naveen Kumar Murthy for R-2

**Application No. 288 of 2013 (SZ) (THC)
(W.P. No.28819 of 2012, Madras High Court)**

Applicant(s)

M/s. Subbayan and Co.,
Veeranampalayam Village,
Kangeyam Taluk, Tiruppur District
Rep. By its Partner S.Sivasakthivel

Respondent(s)

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Perundurai, Erode District and others

Legal Practitioners for Applicant(s)

M/s. A. Madhumathi and
M. Mohammed Muzammil

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R-1
Sri.Naveen Kumar Murthy for R-2
Mr.M.K.Subramanian
& P.Velmani for R3

Application No. 289 of 2013 (SZ) (THC)
(W.P. No.23783 of 2012, Madras High Court)

Applicant(s)

M/s.Subbayan & Co.
Veeranampalayam Village,
Kangeyam Taluk, Tiruppur District
Rep. By its Partner S.Sivasakthivel

Respondent(s)

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Perundurai, Erode and others

Legal Practitioners for Applicant(s)

M/s. A. Madhumathi and
M. Mohammed Muzamil

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R-1
Mr.Naveen Kumar Murthy for R-2

Application No. 112 of 2015 (SZ)

Applicant(s)

United Carbon,
Civiyankadu, Vellaraparai
Tiruppur District rep. By its
Partner Mr.K.Vikram

Respondent(s)

The Chairman, Tamil Nadu Pollution
Control Board, Chennai and others

Legal Practitioners for Applicant(s)

M/s.Y.Arunagiri & P.Ramesh

Legal practitioners for respondent(s)

Mrs.Yasmeen Ali for R1 & R2

Application No.184 of 2015

Applicant(s)

United Carbon,
Civiyankadu, Vellaraparai
Tiruppur District rep. By its
Partner

Respondent(s)

The Chairman, Tamil Nadu Pollution
Control Board, Chennai and others

Legal Practitioners for Applicant(s)

M/s.V.Manohar
L.G.Sahadevan

Legal practitioners for respondent(s)

Mrs.Yasmeen Ali for R1 to R3

Application No.252 of 2016

Applicant(s)

K.L. Mahendraprasath
Guddalore Village,
Aravakurichi Taluk
Karur District

Respondent(s)

1. The District Collector
Karur Dist
2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Karur

3. The District Block Development Officer
Karur
4. The Revenue Divisional Officer
Karur

Counsel appearing for applicant

M/s.R Jayaprakash
K. Vanangamudi
R.S. Maitreya

Counsel appearing for respondents

Mr. M.K. Subramaniam, E.Manoharan &
P. Velmani for R1 & R4
Mrs. Yasmeen Ali for R2
Mr.M.Venugopal for R3

Application No.220 of 2017 (SZ)

Applicant/s

P.Subbaiyan,
97, Kadal Thottam,
Vadapalani, Arachalur Village,
Erode District.

Respondents

Vs. The District Collector,
Erode District 638 011 and 3 others

Counsel appearing for applicant

V.S.Kesavan, B.Singaravelu &
K.Eswararao,

Counsel appearing for respondents

Mrs.Yasmeen Ali for R2 & R3

Note of the Registry	Orders of the Tribunal
Item.No.6 to 16	<p>Date: 14th November, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present. As there is no time, list the matters on 01.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>

